





UPES SCHOOL OF LAW, DEHRADUN in association with PARAS DIWAN FOUNDATION

13 TH UPES DR. PARAS DIWAN MEMORIAL INTERNATIONAL 'ENERGY LAW' MOOT COURT COMPETITION, 2023

IN ASSOCIATION WITH Knowledge Partners





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ABOUT UPES SCHOOL OF LAW DEHRADUN



UPES, Dehradun, founded in 2003, is one of the top-ranking universities in India which offers multiple courses and specializations. With wide variety of constituent colleges including business, law, engineering and design, the University has expanded over the years. The University has been accredited with grade 'A' by the National Assessment and Accreditation Council, Government of India in year 2021 and strives to achieve more heights in the coming years.

The School of Law, a wing of UPES, envisions an assemblage of specialist legal professionals, able to contribute to an increasingly diverse field wherein courses involve Energy Law, Corporate Law, Cyber law, Banking, Finances, and Intellectual Property Rights' specialization. It has been ranked amongst the Top 25 Law Schools of India by the National Institutional Ranking Framework in 2021.

ABOUT MOOT COURT ASSOCIATION



The Moot Court Association (MCA) is a student committee of School of Law entrusted with fostering, administering and facilitating mooting activities and upholding the benchmark of excellence that the university has set for itself.

The goal of the committee is to ensure dynamism in subject matter and delivery of content at every event to match the trends of contemporary circuits in the country. Our primary roles include planning, organizing and executing Internal, National and International Moot Court Competitions, developing future winners, as well as to inculcate an interest in mooting in the university.

MCA follows a principle of encouraging participation in mooting from all batches, organizes extensive workshopsand demonstrations to enable them to learn the process of mooting and arranges for interactive sessions with experienced mooters and litigators from previous batches.

ABOUT UPES DR. PARAS DIWAN MEMORIAL INTERNATIONAL ENERGY LAW'MOOT COURT COMPETITION,

UPES School of Law has been successfully organizing the UPES Dr. Paras Diwan Memorial International 'Energy Law' Moot Court Competition with an aim of creating opportunities for learning and development of jurisprudence on emerging trends in Energy Law by budding professionals by developing cutting-edge skills in research, writing, and advocacy. The competition has sought to preserve and advance the legacy of Dr. Paras Diwan, an eminent Indian jurist and a stalwart in the field of law.

Since its inception in 2011, the competition has grown by leaps and bounds and went international in 2015 and has furthered the banner of Energy Laws throughout the world. The competition sees participation from top law schools of India and abroad and is considered one of the most coveted moots of the country.

The 12th Edition of the competition was held virtually in Online mode to better accommodate our teams from different countries and states during times of pandemic. The organizing team of MCA, School of Law at UPES has decided to host the 2022-2023 edition in Hybrid mode.

ABOUT 13th UPES DR. PARAS DIW AN MEMORIAL INTERNATIONAL ENERGY LAW MOOT COURT COMPETITION, 2023



Dr. Paras Diwan Memorial International "Energy Law" Moot Court Competition has a decade long legacy attached to it. Known for consistently delivering cut-throat competition among the contending teams and promising an esteemed panel of judges in every edition, the event has furthered the awareness and interest of students across India - and beyond - in the field of energy laws.

The moot proposition this year has been carefully curated to challenge the inquisitive minds of the teams with the core issue of 'Energy Laws' i.e., "Cross Border Electricity". The proposition has been drafted with key components of core energy law problems in mind - which mimic real world challenges being faced today in the field of energy laws, especially post the advent of globalisation.

The proposition would challenge and stimulate even the best of minds and would compel students to dig deep into challenges present in the status quo and find novel, cuttingedge solutions.

Competitive environment, panel of knowledgeable industry experts, a realistic and stimulating proposition, a warm OC to welcome you all, along with plenty of learning opportunities, awaits you this year at the 13th Dr. Paras Diwan Memorial International "Energy Law" Moot Court Competition, 2023.

ABOUT THE DRAFTER

Dr. Mayank has been a constant pillar of knowledge and guidance for students pursuing energy laws at SOL,UPES. He has a very deep understanding and an undying interest in the field and doesn't shy away from exploring very new and upcoming concepts like cross - border Energy transmission, Cross-Border energy Tariffs, etc.

The moot proposition, hence, is reflective of the knowledge and sheer expertise held by its drafter, with deep seated nuances and interplay of various laws held tightly together by a realistic and practical fact sheet.



Dr. MAYANK MISHRA

ASSISTANT PROFESSOR, SCHOOL OF LAW, UPES

We would like to extend our heartiest gratitude towards the drafter of the 13th edition of UPES Dr. Paras Diwan Memorial International "Energy Law" competition, 2023 - Dr. Mayank Mishra.

A legal academician with proven experience in litigation, with not just deep theoretical understanding of subjects but also well versed with the practical implementation of laws, Dr. Mayank Mishra is an assistant professor in School of Law, UPES and has thorough knowledge about the field of energy laws and the more niche areas you'd only expect an expert to know. He has previously been a practicing litigator in the Jharkhand High Court, sessions courts of various districts - while practicing civil law, banking law, matrimonial law amongst others - gathering expertise in oral advocacy and research. Dr. Mayank Mishra has also been a frequent guest faculty at the Indian Institute of Coal Management, Ranchi.

- GLIMPSES - OF PREVIOUS EDITIONS

















TIMELINE OF THE EVENT

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DATE

Provisional Registration

Release of Case Record

Last Date for Provisional Registration

Last Date for Final Registration

Last Date of Seeking Clarifications

Release of Clarifications

Last Date of Memorial Submission

Inauguration & Informative
Talk Show

Researcher's Test & Memorial Exchange

Preliminary Rounds & Cultural Night

Quarter Final Rounds & Semi Final Rounds

Final Rounds & Valedictory Ceremony - November 18,2022

- December 7,2022

- December 4,2022

- December 20,2022

- December 25,2022

- December 30,2022

- January 30,2023

- February 10,2023

- February 10,2023

- February 11,2023

- February 12,2023

- February 13,2023



FACULTY MEMBERS OF UPES MOOT COURT ASSOCIATION



Mr. ABHISHEK SINHA
ASSOCIATE DEAN
SCHOOL OF LAW, UPES



Ms. VAISHALI SINGH FACULTY CONVENER, MCA



Dr. MAYANK MISHRA FACULTY CO- CONVENER, MCA



STUDENT TEAM OF UPES MOOT COURT ASSOCIATION

Ms. KAJAL KAKANI STUDENT CONVENER

Mr. MANONEET DWIVEDI SECRETARY

> Ms. AASHI SHARMA SECRETARY

Mr. AADARSH MITTAL SECRETARY

Mr. ANANY SINGH CO-CONVENOR

Ms. DEEWANSHI AGARWAL CO-CONVENER

Ms. HARSIMRAN BATRA JT. SECRETARY

> Ms. NAVYA JAIN JT. SECRETARY

MUSKAN SETHI JT. SECRETARY

VISHAL KHATRI JT.TREASURER

CONTACT

UPES MOOT COURT ASSOCIATION

